

**In the National Company Law Tribunal, Jaipur**

**CP No. 154 (ND)/2013**

**TA No. 143/2018**

**UNDER SECTION 397/398 OF IBC**

**In the matter of:**

**Mr. Nitin Goenka**

..... Applicant/Petitioners

**VS.**

**M/s. Goenka Diamond and Jewels Ltd. & Ors. ....Respondent**

**Order delivered on 13.09.2018**

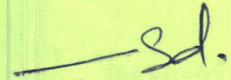
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : None appeared.

For Respondent(s) : None appeared.

**ORDER**

None appears for the parties. It is seen from the record that the matter has been transferred from New Delhi Bench to Jaipur Bench recently. In the circumstances the Court Officer is directed to issue notice to the parties and intimate the transfer of proceedings and for this purpose the next date of hearing is fixed on 01.11.2018.



**(R. Varadharajan)  
Member (Judicial)**